

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

108. I.A. 5114/2023

In

C.P.(IB)-4513(MB)/2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **22.04.2024**

NAME OF THE PARTIES: M/s. S.K Ganguli

V/s.

D. Thakkar Constructions Pvt Ltd.

Appearance

For Applicant : Adv. Mitali Bhatt a/w. Adv. Khushboo Shah i/b.

AKR Legal

For Respondent :Adv. Ravi a/w. Shraddha Talkar

SECTION 9 OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

I.A. 5114/2023

Ld. counsel for the Respondent seeks time to file reply. Let the same be done within two weeks after serving advance copy to the other side. List on **24.06.2024.**

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
---Rajeev---

Sd/-
LAKSHMI GURUNG
Member (Judicial)